

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 213 of 2020

IN THE MATTER OF:

Praveen Kumar Sharma

...Appellant

Versus

Arcee Trading Corporation & Ors.

...Respondents

Present:

For Appellant: Mr. S.K. Sharma, Advocate

Respondent: Mr. Basant Kr. Guatam, Advocate

ORDER
(Virtual Mode)

11.08.2020 Heard the Learned Counsel for the Parties.

Due to paucity of time, the matter is adjourned. The Parties are directed to file short Written Submissions before the next date of hearing.

Let the Appeal be fixed on **28th August, 2020**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)